Application for the recruitment of Security Guards in Class IV cadre in Reserve Bank of India, Bhopal (Advertisement No. 01 / 2015 dated September 02, 2015)

Affix self-attested recent 3 cm x 2.5 cm size photograph

1.	Name of the Ap CAPITAL) :	oplicant in ful	l (in								
2.	Father's name	e (in CAPIT/	AL):								
3.	Full address f (with PINCOE		cation								
4.	4. Date of birth:			DD (Date)		e)	MM (Month))	YYYY (Year)	
_	A	00.0045			<u> </u>			NA /NA /I	,		` ``
5.	Age as on 01	.09.2015:		Y	'Y (Year	'S)	M	M (Month)	ו) עט	Days)
6.	6. Educational Qualifications										
Ex	am. Passed	Subjects	Ye	ear	-	Uni	ive	rsity/Boa	rd		centage
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8.	Details of served: Name of the served: Date of reco (DD-MM-Y)	vice in the A e Force ruitment: rYY)	able bo	x)				ST	0		
8. a)	Details of serv Name of the served: Date of rect (DD-MM-Y)	vice in the A e Force ruitment: YYY) ease:	able bo	x)				ST	0		

9. Experience, if any, after discharge from Armed Forces:

Name of Institution/s working with	From	То	Period (No. of years)	Remarks

- 10. Proficiency in sports / Extra-curricular activities, if any:
- 11. Languages known:
- 12. Contact No.

Residence:_____

Mobile:_____

E-mail:_____

Declaration: I, hereby, declare that all information and particulars furnished in the application are true, complete and correct. I understand that if any of the information is found incomplete / incorrect, false, misleading or the eligibility criteria as prescribed by the Bank is not fulfilled, my candidature is liable to be cancelled at any stage before appointment and If appointed, my appointment is liable to be terminated without notice or compensation in lieu thereof. I also understand that my candidature will be considered subject to the eligibility criteria / conditions stipulated in the advertisement.

Place :

Date:

Encl :

Signature of applicant

Note: - Certified copies of the supporting documents as given in the application form may be enclosed.

FORM - A

Form of Certificate applicable for Released / Retired Personnel

Army / Navy / Air Force.

2. He has been released from military services.

a) on completion of assignment otherwise than

- i) by way of dismissal, or
- ii) by way of discharge on account of misconduct or inefficiency, or
- iii) on his own request, but without earning pension, or
- iv) he has not been transferred to the reserve pending such release
- # b) on account of physical disability attributable to Military Service

c) on invalidment after putting in at least five years of Military Service

3. He is covered under the definition of Ex-Serviceman (Re-employment in Central Civil Services and Posts) Rules, 1979 as amended from time to time.

Place:

Signature. Name and Designation of the Competent Authority**

Date:

SEAL

Delete the paragragh which is not applicable.

FORM – B

Form of Certificate for Serving Personnel (Applicable for serving personnel who are due to be released within one year)

It is certified that No. Rank......Name.....is serving in the Army / Navy / Air Force from.....

2. He is due for release/ retirement on completion of his specific period of assignment on

3. No disciplinary case is pending against him.

Place:

Date:

Signature. Name and Designation of the Competent Authority**

SEAL

FORM – C <u>Undertaking to be given by serving Armed Force personnel who are due to be</u> released within one year

(1) I understand that if selected on the basis of the recruitment/Examination to which this application relates, my appointment will be subject to my producing documentary evidence to the satisfaction of the appointing authority that I have been duly released/ retired/discharged from the Armed Forces and that I am entitled to the benefits admissible to Ex-Serviceman in terms of the Ex-Serviceman (Re-employment in Central Civil Service and Posts) Rules, 1979, as amended from time to time.

(2) I also understand that I shall not be eligible to be appointed to a vacancy reserved for Ex-serviceman in regard to the recruitment covered by this examination, if I have at any time prior to such appointment, secured any employment on the civil side (including Public Sector Undertaking, Autonomous Bodies/Statutory Bodies, Nationalised Banks, etc.), by availing of the concession of reservation of vacancies admissible to Ex-serviceman.

Place: Date: Signature and Name of Candidate

FORM – D

Form of Certificate applicable for Serving Armed Force Personnel who have already completed their initial assignment and are on extended assignment

2. He has already completed his initial assignment of five years on.....and is on extended assignment till.....

3. There is no objection to his applying for civil employment and he will be released on three months' notice on selection from the date of receipt of offer of appointment.

Place:	Signature, Name and Designation
Date:	of the Competent Authority**
SEAL	

** Authorities who are competent to issue certificate to Armed Forces Personnel for availing Age concessions are as follows:

(a) in case of Commissioned Officers including ECOs/SSCOs: Army: Military Secretary Branch, Army Hqrs., New Delhi; Navy: Directorate of Personnel, Naval Hqrs., New Delhi; Air Force: Directorate of Personnel Officers, Air Hqrs., New Delhi.
(b) in case of JCOs/ORs and equivalent of the Navy and Air Force: Army: By various Regimental Record Offices; Navy: BABS, Mumbai; Air Force: Air Force Records, New Delhi.